

and some MPs from that State have suggested to the Union Government to include "Kuduma" community in the State of Orissa in the list of Scheduled Castes; if so, the action taken by Government thereon;

(b) whether Government are aware that the "Kuduma" Caste is a fraction of "Kandapa" caste which is included in the list of Scheduled Caste; if so, the reasons for not including the "Kuduma" Caste in the list of Scheduled Castes; and

(c) whether Government propose to include this community in the list of Scheduled Castes?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) and (b). Proposal has been received regarding treating of 'Kuduma' community as synonym of *Kandra*. *Kandara* which has been specified as Scheduled Caste in relation to the State of Orissa, and not 'Kandapa' which has not been included in the list of Scheduled Castes in Orissa. The comments received from the Government of Orissa cannot be disclosed in the public interest.

(c) The above proposal along with other such proposals are being considered in the context of the proposed comprehensive revision of the lists of Scheduled Castes and Scheduled Tribes as any amendment in the existing lists of Scheduled Castes and Scheduled Tribes can be done only through an Act of Parliament in view of Articles 341(2) and 342(2) of the Constitution.

Publication of Census Data

5655. PROF. NARAIN CHAND PARASHAR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware of the inordinate delay in the publication of census data by the Registrar General of Census Operation in relation to speakers of various dialects, languages, religious groups and other categories of people; and

(b) if so, the reasons for this delay and the likely date by which the data would be published?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) :

(a) There has been no inordinate delay in the publication of census data by the Registrar General and Census Commissioner, India who has already published the figures relating to religious groups based on data collected in the household schedules in 1981 Census and the figures of general population, scheduled castes and scheduled tribes. The tabulation of data relating to language/mother tongue is in process and there is no inordinate delay in this case also taking into account the volume of work involved.

(b) Does not arise in view of (a) above.

Setting up of Atomic Power Station in Himachal Pradesh

5656. PROF. NARAIN CHAND PARASHAR : Will the PRIME MINISTER be pleased to state :

(a) whether Government have considered the request of the Himachal Pradesh Government for the location of an Atomic Power Plant in the State;

(b) if so, the decision taken by Government in this regard; and

(c) if not, whether Government would consider and take an early decision about the location of the plant?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : (a) to (c). In the immediate future, expansion of the existing station at Rawatbhata in Rajasthan which forms a part of Northern Electricity Region has been approved. A final decision with regard to various other sites for location of future atomic power plants in the Northern Electricity Region of which Himachal Pradesh forms a constituent part, is yet to be taken.